

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 23.06.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	11) O.S 976/2015
1) O.S 754/2010	12) O.S 322/2016
2) O.S 272/2014	13) O.S 436/2016
3) O.S 414/2014	14) O.S 561/2019
4) O.S 458/2014	ORDERS
5) O.S 1520/2015	15) Mis. 24/2011
HEARING	16) O.S 598/2013
6) O.S 412/2020	17) O.S 246/2019
7) O.S 414/2020	18) O.S 248/2019
8) O.S 420/2020	19) Mis. 15/2011
9) O.S 478/2017	JUDGMENT
10) O.S 370/2020	20) OS 1606/2019

S/d.

IInd Additional Civil Judge,
Bengaluru Rural District,

Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020
issued by Hon'ble High Court of Kamataka.